

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.173, 174, 175 & 234 of 2015 in
DFR NO. 645 OF 2015**

Dated:-15th July, 2015

In the matter of:-

**Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr.
...Appellant(s)**

Versus

**Biomass Energy Developers Association & Ors.
...Respondent(s)**

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **14.08.2015.**

COURT MASTER